

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-274-2020**

Umesh Kerkar

... Petitioner

Vs

State of Goa & Ors.

... Respondents

Shri G. Agni, Advocate for the Petitioner.

Shri P. Arolkar, Additional Government Advocate for the Respondents No.1
& 2.

Shri P. Dangui and Ms. Prachi Sawant, Avdocate for the Respondent No.4.

Coram : DAMA SESHADRI NAIDU, J.**Date : 14 December 2020****P.C. :**

Post the matter on 21.12.2020.

DAMA SESHADRI NAIDU, J.

NH